



Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 313/TL/2024

Dated: 4.12.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by Rajasthan IV E Power Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 to establish the Inter-State transmission system for "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-2:5.5 GW) (Jaisalmer/ Banner Complex): Part E" on a Build, Own, Operate, and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	<p>Establishment of 765 kV Substation at suitable location near Rishabdeo (Distt. Udaipur) along with 2x240 MVAR (765 kV) Bus Reactor</p> <ul style="list-style-type: none"> • 240 MVAR, 765 kV Bus Reactor- 2 Nos. (7x80 MVAR including one spare unit) • 765 kV Bus reactor bays-2 Nos. • 765 kV line bays - 6 Nos. [for 765 kV Sirohi PS-Rishabdeo - Mandasaur D/c line and LILO of one circuit of 765 kV Chittorgarh-Banaskanta D/c line at Rishabdeo S/s] <p>Future Provisions: Space for</p> <ul style="list-style-type: none"> • 765/400 kV ICT along with bays- 5 No. along with spare unit • 765 kV line bays along with switchable line reactors - 6 Nos. • 765 kV Bus Reactor along with bay: 1 No. • 400 kV line bays along with switchable line reactor - 4 Nos. • 400 kV line bays - 4 Nos. • 400 kV Bus Reactor along with bay: 3 Nos. • 400 kV Sectionalization bay: 2 sets • 400/220 kV ICT along with bay - 6 Nos. • 220 kV line bays -10 Nos. • 220 kV Sectionalization bay: 2 sets • 220 kV BC (3 Nos.) & TBC (3 Nos.) • STATCOM (2 x ±300MVAR) along with MSC (4x125 MVAR) & MSR (2x125 MVAR) along with two number 400 kV bays. 	24 Months from date of SPV acquisition
2.	<ul style="list-style-type: none"> • Sirohi PS - Rishabdeo 765 kV D/c line along with 330 MVAR switchable line reactor for each circuit at Sirohi end. • 2 no. of 765 kV line bays at Sirohi PS for Sirohi PS- Rishabdeo 765 kV D/c line. 	
3.	<ul style="list-style-type: none"> • Rishabdeo-Mandasaur PS 765 kV D/c line along with 240 MVAR switchable line reactor for each circuit at Rishabdeo end. • 2 No. of 765 kV line bays at Mandasaur PS for Rishabdeo - Mandasaur PS 765 kV D/c line 	
4.	LILO of one circuit of 765 kV Chittorgarh-Banaskanta D/c line at Rishabdeo S/s	

Note:

1. Developer of Sirohi PS to provide space for 2 Nos. of 765 kV line bays at Sirohi PS along with the space for switchable line reactors, including spare unit.
2. Developer of Mandasaur PS to provide space for 2 Nos. of 765 kV line bays at Mandasaur PS.
3. Switchable line reactors to be implemented with NGR bypass arrangement.
2. The Central Transmission Utility of India Limited vide its letter dated 5.9.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 3.12.2024 in Petition No. 313/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Rajasthan IV E Power Transmission Limited before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 13.12.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on 16.12.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary